

**NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH**  
**NEW DELHI**

**C. P. NO. 27(ND)15**  
**CA. NO.**

**CORAM:**

**PRESENT: SH. R.VARDHARAJAN**  
**HON'BLE MEMBER (J)**

**SMT. INA MALHOTRA**  
**HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 01.08.2016**

**NAME OF THE COMPANY: M/s. Mr. Yash Golyam V/s. M/s. Nulon India Pv. Ltd.**

**SECTION OF THE COMPANIES ACT: 397/398**

<b>S.NO.</b>	<b>NAME</b>	<b>DESIGNATION</b>	<b>REPRESENTATION</b>	<b>SIGNATUR</b>
1.	Arun Kathpalia	Sr. Adm.	Respondent	[Signature]
2.	Sankha Gupta	Adm.		
3.	Ranjay Ray Sengupta	"		
4.	Abhay Pratap Singh	"		
5.	Pushkar Taimor	"		

**ORDER**

As the connected matters are being referred to mediation, this case may also be sent alongwith CPs No.88(ND)2016, 89(ND)2016, 90(ND)2016, 102(ND)2016, 103(ND)2016 & 104(ND)2016.

2. Re-notify for further proceedings on 29.08.2016

Sd/-

(Ina Malhotra)  
Member (Judicial)

Sd/-

Member (Judicial)